

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 25/ALD/2017, CA No 60/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: JODPL Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 27860 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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CP NO. (IB) 25/ALD/2017, IA NO. 60/2017

The case is fixed today for order in respect of IA No. 60/2017 in CP No. (IB) 25/ALD/2017 as filed by the Gujarat State Petroleum Corporate Ltd.

As none appeared on behalf of parties. Hence, the matter is further adjourned to 20.11.2017 after lunch for order.

Dated: 17.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd_____

H.P. Chaturvedi,
Member (Judicial)